

Central Administrative Tribunal, Principal Bench

Original Application No. 41 of 1998

New Delhi, this the 16th day of October, 2000

Hon'ble Mr. Kuldip Singh, Member (J)  
Hon'ble Mr. S.A.T. Rizvi, Member (A)

(23)

1. Shri A.K. Mishra, Direct Recruit  
Assistant, Ministry of Industry,  
New Delhi

2. Shri Avinash Chandra, Direct Recruit  
Assistant, Ministry of Commerce,  
New Delhi

- Applicants

(By Advocate: Shri V.P. Uppal)

Versus

1. Union of India.  
through the Secretary,  
Department of Personnel and Training  
North Block, New Delhi

2. The Secretary,  
Department of Industrial Policy & Promotion  
Ministry of Industry  
Udyog Bhawan,  
New Delhi

3. The Secretary,  
Ministry of Commerce  
Udyog Bhawan, New Delhi

- Respondents

(By Advocate: Shri R.P. Aggarwal)

O R D E R (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (J)

Shri Uppal states that he has instructions  
to withdraw this OA. Prayer allowed. The OA is  
dismissed as withdrawn.

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(S.A.T. Rizvi)  
Member (A)

  
(Kuldip Singh)  
Member (J)

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